

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

.....
O.A. No. 140 of 1995.

Wednesday this the 13th day of September, 1995.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

K. Lathika Devi,
Formerly Laboratory Assistant 'A',
Vikram Sarabhai Space Centre,
Thiruvananthapuram,
residing at Visumangalam,
Karakulam P.O.,
Thiruvananthapuram - 695 564. .. Applicant

(By Advocate Shri G. Sasidharan Chempazhanthiyil)

Vs.

1. Administrative Officer,
Recruitment Section,
Vikram Sarabhai Space Centre,
Thiruvananthapuram.
2. Controller, Vikram Sarabhai Space
Centre, Thiruvananthapuram-22.
3. Union of India represented by its
Secretary, Department of Space,
Bangalore.
4. S. Soman, Laboratory Assistant 'A',
Vikram Sarabhai Space Centre,
Indian Space Research Organisation, P.O.,
Thiruvananthapuram - 22. .. Respondents

(By Advocate Shri CN Radhakrishnan (R.1-3)

By Advocate Shri R. Rajasekharan Pillai (R-4)

The application having been heard on the 13th day of September, 1995, the Tribunal on the same day delivered the following:

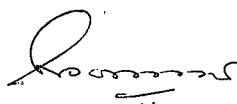
O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

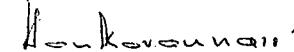
Applicant, a retrenched employee of respondents challenges the appointment of 4th respondent and claims preference over him. 4th respondent, like applicant was also a retrenched employee and there are others in that

category. We are told that vacancies had arisen after the appointment of 4th respondent and that one vacancy remains unfilled now. Applicant submits that she would be satisfied if she is considered against that vacancy along with other eligible candidates. Subject to eligibility, the claim of applicant will also be considered for that vacancy as sympathetically as possible, at once, consistent with rules. With these directions we dispose of the application. No costs.

Wednesday this the 13th day of September, 1995.



S.P. BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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